

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**RP No. 18 of 2015 in IA No. 251 of 2015 & IA No. 187 of 2015 in
Appeal No. 21 of 2014**

Dated: 16th September, 2016

In the matter of :

Indian Wind Energy Association & Anr.	...Appellant(s)
Vs.	
Gujarat Electricity Regulatory Commission & Ors.	...Respondent(s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **24.10.2016.**

(COURT MASTER)